

Title: Need to accord early clearance for implementing the Janjhavathi Irrigation Project in Parvathipuram Parliamentary Constituency, Andhra Pradesh. – Laid.

DR. D.V.G. SHANKAR RAO (PARVATHIPURAM) : The Janjhavathi project envisages to utilize 4 TMC of water from river Janjhavathi to provide irrigation in 24, 636 acres of land in my parliamentary constituency of Parvathipuram in Andhra Pradesh, which is a very backward area. The project was formulated on the basis of an inter State agreement signed between the States of Orissa and Andhra Pradesh in 1978 to utilize water of Janjhavathi river. It was agreed to by the both States that pending a joint survey on the submergence of the land in Orissa, Andhra Pradesh could go ahead with project except the spillway portion. The Government of Andhra Pradesh has accordingly gone ahead with the project.

As the joint survey has already been completed and there is no dispute with regard to lands coming under submergence under the project, there should be no objection from the side of the State of Orissa to give their concurrence to the project. So I urge upon the Central Government to see that the Central Water Commission may convene a meeting with the two States to give clearance to the project from the inter-State angle.